SCHEDULE Format for Statistical Data (See Rule 3)

Sl.No.	Name of the Court	No. of Cases Pending (On the 1" Day of Month of December 2022)	No. of Cases instituted (During the month as per Column 3)	Total Cases pending in the Court (On the last day of the month as per Column 3)		Average No. of days taken to decide the case
1	Court of the ADJ-1, Gumla.	NII.	NII.	NII	NII.	N.A
2	Court of the A.C.J.M, Gumla.	NIL.	NIL.	NII.	NIL.	N.A

Submitted,

Head Clerk, I/c,

Gumla.

Principal District & Sessions Judge,

Gumla. 03.01.23